

[English]

Development of Oak Tasar Industry in Garhwal Region

752. SHRI BHUWAN CHANDRA KHANDURI: Will the Minister of TEXTILES be pleased to state:

(a) whether the Central Silk Board (CSB) has set up any Regional Tasar Silk Research Station in Garhwal region for extending necessary research and development and extension support to the oak tasar industry in the region:

(b) if so, the details thereof and the works undertaken by it so far;

(c) whether the Central Silk Board has conducted any survey to identify specific villages for development of oak tasar cultures in the region:

(d) if so, the salient features of the survey: and

(e) the action taken thereon and the programme chalked out for oak tasar silk development in this area?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) and (b) No, Sir. However, in order to explore the potential of Oak tasar culture in the hill areas of Uttar Pradesh, the Central Silk Board (CSB) has established a Regional Tasar Research Station at Bhimtal. Besides undertaking several experiments, this Station has introduced a modified seed crop rearing schedule.

(c) to (e) Central Silk Board has assisted the Department of Sericulture, Government of Uttar Pradesh in a survey undertaken by them to identify specific villages for development of Oak tasar in Garhwal region. This survey was undertaken in 4 districts of Garhwal region consisting of 25 Block and 282 villages. Total tasar forest area available in the 4 districts of Garhwal region is 4325 hectares.

The Central Silk Board can take further action for development of oak tasar culture in this region, after the basic problems affecting the sector, such as multiplication of seed in different altitudes, stabilisation of commercial cocoon crops, synchronisation of rearing schedules etc., are overcome through R&D work and an effective commercially viable technology is developed.

Bank Branches in Pauri-Garhwal Area

753. SHRI BHUWAN CHANDRA KHANDURI: Will the Minister of FINANCE be pleased to state:

(a) the number of branches of nationalised banks working in Pauri, Chamoli, Tehri, Uttarkashi, Nainital and Almora districts; and

(b) the number of bank branches/extension counters proposed to be opened in these districts during the next two years to remove the imbalance, district wise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) As on 30-6-1991, 320 branches of Public Sector Banks were functioning in Pauri-Garhwal, Chamoli, Tehri Garhwal, Uttarkashi, Nainital and Almora Districts as per details given below:—

<i>Name of District</i>	<i>No. of branches</i>
Pauri Garhwal	60
Chamoli	33
Tehri Garhwal	46
Uttarkashi	22
Nainital	98
Almora	61
Total	320

(b) The opening of branches of banks is a continuous process, governed by licences issued by RBI in this regard. As such, it is not possible to project the number of branches of Public Sector Banks to be opened during the next two years. However, 11 licences in Pauri Garhwal, 3 in Chamoli, 4 in Tehri Garhwal and 1 in Uttarkashi are pending with banks. The validity period of these licences has been extended upto 31-3-1992.

Plan Funds to Judiciary

754. SHRI DAU DAYAL JOSHI: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether the Government propose to allocate plan funds to the judiciary for its modernisation and development; and

(b) if so, the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): (a) and (b) The proposal to allocate Plan funds to judiciary for its modernisation and development was considered by this Department in consultation with the Planning Commission. The Planning Commission are, however, of the view, that requirement of upgradation of services, including judiciary, have to be met from the non-plan side only.

[Translation]

Deposits in Nationalised Banks of Uttar Pradesh

755. SHRI BHAGWAN SHANKAR RAWAT: Will the Minister of FINANCE be pleased to state:

(a) the amount of term deposits and other deposits in various nationalised banks of Uttar Pradesh during 1990-91;

(b) whether the Government have formulated any scheme for the investment of money out of the deposited amount by nationalised banks in any State; and

(c) if so, the amount invested in development works out of such deposits in Uttar Pradesh during the above period?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) As reported by Reserve Bank of India, total amount of deposits of all public sector banks in Uttar Pradesh as at the end of June, 1989 (latest available) were Rs. 13831 crores including Rs. 7428 crores as term deposits.

(b) and (c) The resources mobilised by the public sector banks including deposits raised from the public are deployed to finance various sectoral activities, demanding credit support from banks. The banks also invest in securities of the State Governments, local bodies and public sector undertakings of the State concerned. In the case of Uttar Pradesh, the following table will give the details of the deposits raised by public sector banks and the bank credit in that State for the last three years:

(Rs. in crores)

	Deposits Rs.	Credits Rs.
December, 1988	13436	5680
December, 1989	15163	6578
December, 1990	17368	7664